

(a) whether the Government have provided pension to those persons who took part in the Goa Liberation Movement:

(b) if so, the number of freedom fighters who actively took part in the Goa Liberation movement but not given any pension; and

(c) the time by which pension is likely to be released to the remaining freedom fighters?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) The Goa Liberation Movement has already been recognised for grant of pension under the Swatantrata Sainik Samman Pension Scheme, 1980. According to available information, Samman Pension has been sanctioned to 911 persons in Goa. These include persons who took part in the Goa Liberation Movement.

Detailed information in regard to the number of persons who actively participated in the Goa Liberation Movement is not available. It may, however, be pointed out that all freedom fighters are not entitled to Samman Pension. Only those freedom fighters who fulfil the eligibility criteria laid down in the Scheme are entitled to Samman.

At present, no application relating to the Goa Liberation Movement, duly verified and recommended by the State Government and complete in all respects, is pending with the Government.

[English]

#### **Reserved Posts in Delhi University**

3020. SHRI JOGENDRA KAWADE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether some general candidates have been appointed in Hindu College (University of Delhi) against vacancies/posts reserved for Scheduled Castes and Scheduled Tribes categories;

(b) if so, whether the SC/ST staff have been agitating against such appointments;

(c) if so, the details thereof; and

(d) the action proposed to be taken by the Government in the matter?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (d) As per information furnished by the University of Delhi, no general category candidate has been appointed in Hindu College against vacant post reserved for Scheduled Caste/Scheduled Tribe candidates. However, one employee of Hindu College belonging to Scheduled Tribe and a few outsiders have been sitting on dharna in the college.

#### **Assault on Passengers**

3021. SHRI SOMJIBHAI DAMOR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a few cases of assault on the passengers during the journey by trains have been undertaken by the Human Rights Commission of India; and

(b) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) The National Human Rights Commission received two complaints relating to alleged sexual harassment/sexual assault on the women passengers by some Army personnel during their journey by Train No. 8061 on the night of 31.12.97/1.1.98 and alleged harassment/assault on a passenger by the personnel of Railway Protection Force in Train No. M-927 on 9.7.98. In these cases the Commission has recommended certain measures to be taken by the Chairman, Railway Board for empowering the Railway Protection Force and taking action against the delinquent officer involved.

[Translation]

#### **Women and Child Welfare Programmes**

\*3022. SHRI RAVINDRA KUMAR PANDEY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the amount allocated to each State for various programmes of women and child welfare during each of the last three years, till-date;

(b) the amount spent by the State Governments and the number of beneficiaries benefited therefrom, State-wise;